

(c) Does not arise.

(d) The proposed inclusion of the Jute textile industry in the Fifth Schedule to the Income-tax Act, 1961 will mean that for all new machinery and plant installed in a jute textile mill in any accounting year relevant to the assess-

ment year 1970-71 or any later year, development rebate at the higher rate as for priority industries will be admissible. In addition, the following reduction/abolition in export duty has been affected with effect from 1st March, 1969.

Name of article	Present effective rate	Proposed effective rate
Jute manufactures		
(i) Hessian cloth and bag excluding carpet backing	Rs. 500 per tonne	Rs. 200 per tonne
(ii) Wool sacks	Rs. 250 per tonne	Nil
(iii) Cotton bagging	Rs. 200 per tonne	Nil
(iv) Sacking (cloth and bags) not otherwise specified	Rs. 250 per tonne	Rs. 150 per tonne
(v) Certain types of yarn, twist, rope and twine and miscellaneous jute manufactures	Rs. 250 per tonne	Rs. 150 per tonne

Housing Census

1688. SARI D.C. SHARMA :
SHRI BENI SHANKER SHARMA :
SHRI HARDYAL DEV-GUN :
SHRI RANJIT SINGH :
SHRI ONKAR LAL BERWA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is proposed to undertake a housing census in the country in 1970-71 to collect sufficient statistical material to formulate rational housing policies and programme;

(b) if so, the details thereof ; and

(c) the stage at which the matter stands at present ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING URBAN DEVELOPMENT (SHRI K.K. SHAH) : (a) Yes, Sir.

(b) The proposed 'Housing Census' is a part of the 1970-71 population Census. Housing Census itself is being undertaken in two parts : (i) collection of data about housing at the time of house listing, and (ii) collection of further details about housing through the household schedule. These data will help in formulating housing policies and programmes.

(c) Advance action for developing methodology, concepts, etc. for collecting information on housing has been already taken. The house listing and household schedules containing various items on housing are being pre-tested in the field by the Office of the Registrar-General of India to help in finalising the concepts, definitions etc.

Allocation of Funds for Irrigation Projects in Mysore

1689. SHRI M.N. NAGHNOOR : Will the Minister of IRRIGATION AND POWER be pleased to state :